

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

I/4

ORDER SHEET

Original APPLICATION NO. 343 OF 2002

Applicant(s) Laxpat Rai Sharma Respondent(s) J.O. I 200

Advocate for
Applicant(s) Mr. Kamal Dave Advocate for
Respondent(s)

Notes of the Registry	Orders of the Tribunal
	<u>27/12/2002</u> Mr. Kamal Dave Counsel for the Applicant Register Put up in Court for admission on <u>03/01/2003</u> (03/01/2003) <i>Madhusudan</i> SH - REGISTRAR C.A.T. JODHPUR
3-1-03	Mr. Kamal Dave Counsel for Applicant. D.B is not available. Put up on 7-1-2003 for admission. <i>Dr</i> (G. B. GUPTA) Vice Chairman
Received for Mr. Kamal Dave 10/01/03	<u>07/01/2003</u> Mr. Kamal Dave, Counsel for applicant. Mr. Kamal Dave states that his client wants to withdraw this application and wants to make a representation before the Authorities for counting his past services. Original Application is dismissed as withdrawn. <i>A.P. NAGRATH</i> A. P. NAGRATH Adm. Member <i>(G. B. GUPTA)</i> (G. B. GUPTA) Vice Chairman
Part II and III destroyed in my presence on 8.4.08 under the supervision of Section Officer as per Order dated 21.12.08 <i>V.G.M.</i> Section Officer (Records)	